

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

BUDGET SESSION

THURSDAY, MARCH 16, 2017

PRIVATE MEMBERS BUSINESS

1. Questions.
2. Shri PAUL LYNGDOH, MLA to call the attention of the Minister in-charge Home (Police) under Rule 54(1) of the Rules of Procedure and Conduct of Business to the News item published in "*Mawphor*" dated 6th March, 2017 under the caption "*Hiar thma ki nong Assam ia ka Weighbridge, ka Ophis Sales Tax bad DMR ha Byrnihat*".
3. Shri SALENG A. SANGMA, MLA and Chairman of the Privileges Committee to present the report of the Privileges Committee for the year 2017 on the complaint petition files by Shri John Leslee K. Sangma, MLA.
4. Resolutions.
5. Motions.

*Shillong,
The 15th March, 2017.*

*Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.*